

42206

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 200 of 2014

IN THE MATTER OF:-

M.C. MEHTA

...Applicant

Versus

UNION OF INDIA AND ORS.

...Respondents

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Filed by



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Enrolment: D-61/2004

New Delhi
Date: 07.10.2025

Appeal No. 4501 of 2025 titled as 'The State of Bihar vs. Union of India & Ors.', and neither was such prayer made before the Hon'ble Supreme Court of India.

5. It is further respectfully submitted that the State of Bihar has, in the past, participated and will hereafter, also participate in right earnest and extend full cooperation for achieving the objects sought to be achieved in the present proceedings which are being held in pursuant to the directions passed by the Hon'ble Supreme Court of India.
6. It is respectfully stated that the contention as regards the stay of proceedings was certainly not intended to create a road-block for hearing of the matter before this Hon'ble Tribunal, but what was sought to be expressed by the Ld. Counsel for the State of Bihar was that the order dated 28.03.2025 passed by the Hon'ble Supreme Court of India has stayed the order dated 15.10.2024 passed by this Hon'ble Tribunal, learned counsel for the State therefore submitted that order of this Tribunal dated 15.10.2024 having been stayed by Hon'ble Supreme Court may in effect touches upon order dated 01.05.2024. This submission appears to be based on the fact that order dated 15.10.2024 taken into consideration earlier order dated 01.05.2024.
7. The deponent hereby further assures the Hon'ble Tribunal that the State of Bihar will ensure that it shall fully cooperate in this matter before this Hon'ble Tribunal for the purpose of ensuring the object of these proceedings.
8. It is further most respectfully submitted that the State of Bihar is filing the summary of overall management of sewage in the State including the sewage generation, status and capacity of available treatment infrastructure as on September 2025. It can be inferred from the



attached report that the overall STP capacity has increased from 392 MLD in October 2024 to 580 MLD in September 2025. The perusal of the said report would indicate that there is an overall increase in STP capacity in the State by about 48% from October 2024 till September 2025.

At present there are 13 Urban Local Bodies (ULBs) where STP of total capacity 228.6 MLD is under construction through various schemes like NMCG, Smart City Mission, and State Government Fund.

Also, STPs with a cumulative capacity of 257.5 MLD is under tender process in 8 ULBs through AMRUT 2.0 & NMCG.

Further STPs with cumulative capacity of 680 MLD is proposed in 100 ULBs through NMCG and SBM for which the DPRs are under Preparation stage. There are four Urban Local Bodies where STP of total capacity of 105 MLD is under planning stage.

In addition to the aforementioned projects of Sewage Treatment Plants, 3 Faecal Sludge Treatment Plant (FSTP) of total capacity of 23 KLD are functional.

Moreover, the steps taken by the State in furtherance of achieving the completion of the entire STP's/overall sewage management has also been explained in detail in the said report. **A copy of the Status Report on overall management of sewage in the State including the sewage generation, status and capacity of available treatment infrastructure as on September 2025 is marked and annexed herewith as Annexure A-2.**

9. In the light of the aforesaid, it is most respectfully submitted that the deponent is bound by the orders passed by this Hon'ble Tribunal and is duty bound to abide by the same. It is reiterated that there is only the



stay of the order dated 15.10.2024 and not the entire proceedings, as per the order dated 28.03.2025 passed by the Hon'ble Supreme Court of India.

10. It is respectfully submitted that the State of Bihar shall fully cooperate in the proceedings before this Hon'ble Tribunal and the unified attempt of all the parties in the National Mission for Clean Ganga and do its utmost and best for the purpose of achieving the said object.

PRATYAYA AMRIT
DEPONENT

VERIFICATION

Verified at 3:00 PM on this 7th day of October 2025 that the contents of my above affidavit are true and correct to my knowledge and is based on the official records kept and maintained with the State in its normal course of business and no part of it is false and nothing material has been concealed there from.

PRATYAYA AMRIT
DEPONENT

Adhar/PAN No. 973462767341

S. Kiran Prasad, Adv.

Sri/Smt. Mrs. P. Amrit
who has identified by S. Kiran Prasad
Advocate, solemnly affirmed & declared
the same before me.

Identify the Deponent who signed
in my Presence

BAR/143-28
07-10-2025

Advocate

MK Arya
Mithilesh Kr. Arya
NOTARY, PATNA HIGH COURT
GOVT. OF BIHAR (INDIA)



42211
ANNEXURE A-1

5

Item No. 20

Court No. 1

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 200/2014
(I.A. No. 340/2022, M.A. Nos. 872/2018,
480/2018 & 875/2014)
(In respect of State of Bihar)

M. C. Mehta

Applicant

Versus

Union of India & Ors.

Respondents

Date of hearing: 21.08.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER
HON'BLE MR. ISHWAR SINGH, EXPERT MEMBER
HON'BLE DR. PRASHANT GARGAVA, EXPERT MEMBER**

Applicants: Ms. Katyayni, Adv. for Applicant.
Respondents: Mr. Rishi K. Awasthi & Mr. Azmat Hayat Amanullah, Advs. for
the State of Bihar (Through VC)
Mr. Gigi. G. George & Mr. Ishwer Singh, Advs. for NMCG
Mr. Raj Kumar, Adv. for CPCB

ORDER

1. Learned Counsel appearing for State of Bihar submits that by order dated 28.03.2025 passed in Civil Appeal Diary No. 4923/2025 the proceedings before the Tribunal in this O.A. as against the State of Bihar have been stayed. The Hon'ble Supreme Court on 28.03.2025 in Civil Appeal Diary No. 4923/2025 has passed the following order:

- “1. Dealy Condoned.
2. Issue notice, returnable in four weeks.
3. In addition to the usual mode, liberty is granted to the petitioner(s) to serve notice through the Standing Counsel for the respondent(s).
4. Until further orders, there shall be stay of the impugned order.”

5. From the above order *prima facie* it appears that order dated 15.10.2025 which was under challenge before the Hon'ble Supreme Court has been stayed. The Tribunal in these proceedings, is reviewing the

progress of compliance on the basis of the matter transferred by Hon'ble Supreme Court in the year 2014 and 2017.

6. Earlier, the Hon'ble Supreme Court was examining this issue and vide order dated 29.10.2014 the Hon'ble Supreme Court had partially transferred that matter in respect of issue of unablated pollution in river Ganga and Industrial Pollution Control by passing the following order:

“-----XXXXXX-----”

We accordingly request the Tribunal to look into all relevant aspects and to pass appropriate directions against all those found to be violating the law. We will highly appreciate if the Tribunal submits an interim report to us every six months only to give us an idea as to the progress made and the difficulties, if any, besetting the exercise to enable us to remove such of the difficulties as can be removed within judicially manageable dimensions. The Registry shall forward a copy of the order to the National Green Tribunal alongwith a copy of the writ petition and the affidavits filed in reply from time to time. ”

7. Thereafter, in the year 2017, the Hon'ble Supreme Court has transferred the entire matter by passing the order dated 24.01.2017.

8. Thus, the Tribunal is reviewing the matter in compliance of the direction of the Hon'ble Supreme Court.

9. In such circumstances, we require the Chief Secretary of State of Bihar to file an affidavit stating if these proceedings pending before the Tribunal have been stayed by the Hon'ble Supreme Court and the order by which the proceedings have been stayed. Chief Secretary may also approach the Hon'ble Supreme Court for clarification if has no clarity in this regard.

10. Let this affidavit be filed within a period of three weeks.

11. List on 08.10.2025

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

Ishwar Singh, EM

Dr. Prashant Gargava, EM

August 21, 2025
OA No. 200/2014
HB

ANNEXURE A-2

1 Status of Liquid Waste Management in the State of Bihar.

As per the 2011 census the total urban population including 141 Urban Local Bodies (ULBs) is 1,30,38,549 and based on a decadal growth rate of 23%, the projected urban population (141 Urban Local Bodies) of the State for 2024 was approximately 1.69 crore, resulting in an estimated daily sewage generation of around **1829** million liters per day (MLD) as per the sewage generation guideline of Central Public Health Environmental Engineering Organization (CPHEEO), Ministry of Housing and Urban Affairs, GoI. The State is moving forward to develop the sewage management infrastructure with various central and state schemes such as Namami Gange, AMRUT 2.0, Swachh Bharat Mission (Urban) 2.0, and State scheme.

The summary of overall management of sewage in the State including sewage generation, status and capacity of available treatment infrastructure is mentioned in Table 1.

Table 1 Summary of overall management of sewage in the State

S.No.	Category	Status as on October 2024			Status as on Sept 2025			% Increase in STP Capacity w.r.t Oct 2024
		No. of ULBs	Sewage Generation (MLD)	Overall capacity of STP (MLD)	No. of ULBs	Sewage Generation (MLD)	Overall capacity of STP (MLD)	
1	ULBs where STP is Functional and Under Trial	Functional STP - 8 ULBs To be completed - 7 ULBs	435	392	15 Functional - 15,	480	580	48% increase in Sewage Treatment Capacity
2	ULBs where STP is Under Construction	10	261	319*	14	312	274	
3	ULBs where STP is Under Tender	8	95	111	8	198	260	
Sum of S.No. 1, 2, 3		33	791	822	37	944	1068	30% overall Improvement
4	ULBs where STP is Under DPR Preparation/ Approval stage	0	0	0	100	780	680+20 [#]	
5	Under Planning	108	1038	1003	4	105	105	
Sum of S.No. 4, 5		108	1038	1003	104	885	785	
Total Sum		141	1829	1825	141	1829	1873	



NOTE:

In the report submitted in October 2024, there were total 6 STPs in Patna out of which 6 STPs were functional with a cumulative capacity of 350 MLD.

* As per the October 2024 report, 10 ULBs had STPs under construction, with a combined sewage generation of 261 MLD. The total treatment capacity under construction was reported as 319.5 MLD—comprising 169.5 MLD from the 10 ULBs and an additional 150 MLD from the STPs in Patna.

The additional 20 MLD STP comprises of 13 MLD STP for Begusarai, 4 MLD STP for Bodhgaya through AMRUT 2.0 where DPR is approved while 2.5 MLD and 0.5 MLD STP for Phulwari and Sonpur under Swachh Bharat Mission (U) 2.0 is under DPR preparation stage to augment the treatment infrastructure of four ULBs.

1.1 ULBs Where STP is Functional/ Under Trial

At present there are 16 Urban Local Bodies (ULBs) having functional STPs. It is to be noted that in Patna 350 MLD STPs are functional [6 different STPs viz. Beur (43 MLD), Karmalichak (37 MLD), Saidpur (60 MLD), Pahari (60 MLD), Digha (100 MLD) and Kankarbagh (50 MLD)].

The overall management of sewage in 16 ULBs in the State including generation, available treatment infrastructure, treatment technology, scheme in which the project has been taken, along with the quantity of sewage reaching at each STP at present is mentioned in Table 2.



7/10/24

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Table 2 Status of Liquid Waste Management in ULBs where STP is Functional/ Under Trial

S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (Functional) (MLD)	Total capacity of STP against Sewage Generation (MLD)	Scheme	Treatment Technology	Sewage Reaching to STPs (MLD)
1	Patna Nagar Nigam	1684222	236	350 (Beur-43, Karmalichak-37, Saidpur-60, Pahari-60 Digha- 100, Kankarbagh-50)	350	NMCG	SBR	223.03 (Beur - 36.7, Karmalichak - 34.34, Saidpur -53.63, Pahari -28.36, Digha - 45, Kankarbagh - 25)
2	Munger Nagar Nigam	213303	30	30	30	NMCG	SBR	15
3	Chapra Nagar Nigam	202352	28	32	32	NMCG	SBR	11.5
4	Danapur Nizamat Nagar Parishad	182429	26	25	25	NMCG	SBR	20
5	Phulwari Nagar Parishad	81740	11.5	6	6	NMCG, SBM	SBR	2.9
6	Rajgir Nagar Parishad	72752	10	10	10	State Fund	SBR	6
7	Barh Nagar Parishad	61470	9	11	11	NMCG	SBR	7.79
8	Sultanganj Nagar Parishad	57358	8	10	10	NMCG	MBBR	4.33
9	Maner Nagar Parishad	40068	6	6.5	6.5	NMCG	SBR	2
10	Sonpur Nagar Panchayat	37776	5	3.5	3.5	NMCG, SBM	SBR	1.27
11	Naugachia Nagar Parishad	53723	8	9	0	NMCG	SBR	Estimate of Outfall is under consideration at NMCG [#]
12	Begusarai Nagar Nigam	252008	35	17	17	NMCG, AMRUT	SBR	2
13	Mokama Nagar Parishad	60678	8.5	8	8	NMCG	SBR	3.5

S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (Functional) (MLD)	Total capacity of STP against Sewage Generation (MLD)	Scheme	Treatment Technology	Sewage Reaching to STPs (MLD)
14	Fatuha Nagar Parishad	50961	7	7	7	NMCG	SBR	1.2
15	Bakhtiyarpur Nagar Parishad	47897	7	10	10	NMCG	SBR	3.5
16	Bhagalpur Nagar Nigam	400146	56	45	45	NMCG	SBR	Estimate of Outfall is under consideration at NMCG#
Total		7123996	491	580	580			

NOTE:

Due to some outfall issue in the STP of Naugachiya Nagar Parishad for the treated water, a separate estimate has been prepared and sent to NMCG for approval. Afterwards the outfall line will be completed.



NMCG: - National Mission for Clean Ganga,
SBM: - Swachh Bharat Mission (Urban) 2.0,
AMRUT: - Atal Mission for Rejuvenation and Urban Transformation 2.0,
SBR: - Sequential Batch Reactor,
MBBR: - Moving Bed Bioreactor

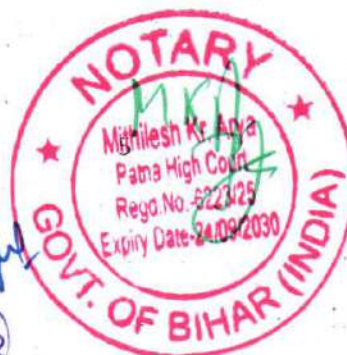
1.1.1 Treated Water Quality of Functional STPs

The quality of treated water from functional STPs for the month of May 2025 is mentioned in Table 3.

Table 3 Treated Water Quality from Functional STPs

S.No.	Name of ULBs	Location of STP	Parameters				
			pH	TSS (mg/L)	COD (mg/L)	BOD (mg/L)	Fecal Coliforms (MPN/ 100 ml)
			6.5-9	Not more than 20	Not more than 50	Not more than 10	Less than 230
1	Patna Nagar Nigam	Beur STP	7.8	8.7	32.4	7.45	101.62
		Saidpur STP	8.1	8.2	16	7.2	-
		Karmalichak STP	7.75	16.32	28.84	5.61	154
		Pahari STP	7.45	11.61	37.56	7.38	89.24
2	Munger Nagar Nigam	Munger STP	7.94	16	44	7	135
3	Chapra Nagar Nigam	Chapra STP	7.9	5.47	29.16	4.448	121.61
4	Danapur Nagar Parishad	Danapur STP	7.9	12.75	37.5	6.35	165
5	Phulwarisharif Nagar Parishad	Phulwarisharif STP	7.7	12.55	31.3	8.4	180
6	Barh Nagar Parishad	Barh STP	7.7	9.1	22.5	7.25	152.4
7	Sultanganj Nagar Parishad	Sultanganj STP	7.2	16	32	6.22	160
8	Maner Nagar Panchayat	Maner STP	8	5.76	27.5	7.51	133
9	Sonpur Nagar Parishad	Sonpur STP	8.2	10.36	24.16	4.33	70

It is seen from Table 3, that the treated water quality received from functional STPs meets the prescribed standards as directed by the NGT in OA 1069/2018 dated 30.09.2018, ensuring that the effluent is safe for discharge or reuse for non-potable purposes.



1.2 ULBs Where STP is Under Construction

At present there are 13 Urban Local Bodies (ULBs) where STP is under construction. The overall management of sewage in these ULBs including sewage generation, capacity of STP under construction, treatment technology, scheme and physical progress is mentioned in Table 4.

Table 4 Status of Liquid Waste Management in ULBs where STP is Under Construction

S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (MLD)	Scheme	Physical Progress (%)	Treatment Technology
1	Biharsharif Nagar Nigam	337819	47	25	Smart City	95%	SBR
2	Motihari Nagar Nigam	221646	31	23	NMCG	Just Started	SBR
3	Hajipur Nagar Parishad	191275	27	22	NMCG	93%	SBR
4	Dehri-Dalmianagar Nagar Parishad	137231	19	21	NMCG	10%	SBR
5	Jamui Nagar Parishad	87357	12	13	NMCG	Just Started	SBR
6	Supaul Nagar Parishad	65437	9	12.1	NMCG	4%	SBR
7	Daudnagar Nagar Parishad	52364	7	10.5	NMCG	Just Started	SBR
8	Barahiya Nagar Parishad	43032	6	6	NMCG	2%	SBR
9	Kahalgaon Nagar Panchayat	33700	5	6	NMCG	77%	SBR
10	Muzaffarpur Nagar Nigam	354462	50	53	Smart City	94%	SBR
11	Madhubani Nagar Nigam	164396	23	15	State Fund	Plinth Level	SBR
12	Bodhgaya Nagar Parishad	78607	11	10	State Fund	80%	MBBR
13	Raxaul Nagar Parishad	55536	8	12	NMCG	Just Started	SBR
	Total	1822862	255	228.6			

1.3 ULBs Where STP is Under Tender

At present there are 8 Urban Local Bodies (ULBs) where STP is under tender stage. The overall management of sewage in those 8 ULBs including generation, capacity of STP under tender, and scheme in which the project is being implemented is mentioned in Table 5.

Table 5 Status of Liquid Waste Management in ULBs where STP is Under Tender

S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (MLD)	Scheme

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S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (MLD)	Scheme
1	Sasaram Nagar Nigam	264709	37	25	AMRUT
2	Ara Nagar Nigam	261430	37	47	NMCG
3	Katihar Nagar Nigam	240838	34	55.5	NMCG
4	Siwan Nagar Parishad	191385	27	24	AMRUT
5	Buxar Nagar Parishad	145521	20	50	NMCG
6	Jehanabad Nagar Parishad	103202	14	14	AMRUT
7	Aurangabad Nagar Parishad	102244	14	20	AMRUT
8	Lakhisarai Nagar Parishad	99979	14	22	NMCG
	Total	1409308	197	257.5	

Therefore, The total capacity of STPs under construction in 8 ULBs is 257.5 MLD against the total sewage generation of 197 MLD. Hence, a surplus capacity of 60.5 MLD has been created which is approx. 31% above the current requirement.

1.4 ULBs Where STP is Under DPR Preparation

There are 100 Urban Local Bodies where STP projects are under DPR preparation stage. Out of 100 ULBs 11 ULBs has been taken under NMCG, 87 ULBs are taken under SBM (U) 2.0 and 2 ULBs has been taken under both NMCG and SBM (U) 2.0. The overall management of sewage in 98 ULBs including sewage generation, capacity of STP, and scheme in which the project is being implemented is mentioned in Table 6.

Table 6 ULBs Where STP is Under DPR Approval/Preparation

S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (MLD)	Scheme
1	Gaya Nagar Nigam	474093	67	84	NMCG
2	Darbhanga Nagar Nigam	296039	42	24	NMCG
3	Samastipur Nagar Nigam	253136	36	36	NMCG
4	Bettiah Nagar Nigam	237254	33	33	NMCG
5	Saharsa Nagar Nigam	216491	30	18.7	NMCG
6	Khagaria Nagar Parishad	119841	17	17	NMCG
7	Kishanganj Nagar Parishad	105782	15	20.7	NMCG

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S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (MLD)	Scheme
8	Jamalpur Nagar Parishad	105434	15	15	NMCG
9	Gogri Jamalpur Nagar Parishad	96378	14	10	SBM
10	Dumraon Nagar Parishad	90452	13	9.5	SBM
11	Masaurhi Nagar Parishad	83477	12	9	SBM
12	Nawada Nagar Parishad	81458	11	8.5	SBM
13	Sheikhpura Nagar Parishad	80146	11	8.5	SBM
14	Araria Nagar Parishad	79021	11	8.5	SBM
15	Benipur Nagar Parishad	75317	11	8	SBM
16	Gopalganj Nagar Parishad	67339	9	7	SBM
17	Barbigha Nagar Parishad	56831	8	6	SBM
18	Ballia Nagar Parishad	56400	8	6	SBM
19	Teghra Nagar Parishad	56234	8	6	SBM
20	Dalsinghsarai Nagar Parishad	55562	8	6	SBM
21	Simri Bakhtiyarpur Nagar Parishad	54680	8	6	SBM
22	Madhepura Nagar Parishad	54472	8	10.7	NMCG
23	Jogbani Nagar Parishad	54455	8	10.3	NMCG, SBM
24	Sherghati Nagar Parishad	52541	7	5.5	SBM
25	Arwal Nagar Parishad	51849	7	9	NMCG, SBM
26	Hilsa Nagar Parishad	51052	7	5.5	SBM
27	Hisua Nagar Parishad	50836	7	5.5	SBM
28	Forbesganj Nagar Parishad	50475	7	5.5	SBM
29	Bhabhua Nagar Parishad	50179	7	5.5	SBM
30	Jhanjharpur Nagar Parishad	49896	7	5.5	SBM
31	Bakhri Nagar Parishad	48855	7	5.5	SBM
32	Bikramganj Nagar Parishad	48465	7	5.5	SBM
33	Mahnar Nagar Parishad	48293	7	5	SBM
34	Rosera Nagar Parishad	46074	6	5	SBM
35	Banka Nagar Parishad	45977	6	5	SBM
36	Parsa Bazar Nagar Panchayat	44768	6	5	SBM
37	Sahibganj Nagar Parishad	44576	6	5	SBM
38	Piro Nagar Parishad	44550	6	5	SBM
39	Khagaul Nagar Parishad	44364	6	5	SBM
40	Banmankhi Nagar Parishad	44218	6	5	SBM
41	Sheohar Nagar Parishad	44175	6	4.5	SBM
42	Lalganj Nagar Parishad	43954	6	5	SBM
43	Kanti Nagar Parishad	43799	6	5	SBM
44	Motipur Nagar Parishad	43708	6	5	SBM
45	Tekari Nagar Parishad	43214	6	5	SBM
46	Islampur Nagar Parishad	43211	6	4.5	SBM
47	Kasba Nagar Parishad	43059	6	4.5	SBM

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S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (MLD)	Scheme
48	Bairgania Nagar Parishad	42895	6	4.5	SBM
49	Mirganj Nagar Parishad	42713	6	3	SBM
50	Dhaka Nagar Parishad	42063	6	4.5	SBM
51	Barauli Nagar Parishad	41877	6	4.5	SBM
52	Chakia Nagar Parishad	41548	6	4.5	SBM
53	Janakpur Road Nagar Parishad	41365	6	4.5	SBM
54	Warisaliganj Nagar Parishad	41315	6	4.5	SBM
55	Jhajha Nagar Parishad	40646	6	4.5	SBM
56	Mahua Nagar Parishad	40385	6	4.5	SBM
57	Nokha Nagar Parishad	40120	6	4.5	SBM
58	Revelganj Nagar Panchayat	39039	5	4.5	SBM
59	Sugauli Nagar Panchayat	38815	5	4.5	SBM
60	Bahadurganj Nagar Panchayat	36993	5	4	SBM
61	Haweli kharagpur Nagar Parishad	36700	5	4	SBM
62	Rafiganj Nagar Panchayat	35536	5	4	SBM
63	Ekma Bazar Nagar Panchayat	34390	5	4	SBM
64	Dighwara Nagar Panchayat	32741	5	3.5	SBM
65	Jagdishpur Nagar Panchayat	32447	5	3.5	SBM
66	Makhdumpur Nagar Panchayat	31994	4	3.5	SBM
67	Mohania Nagar Panchayat	31609	4	3.5	SBM
68	Marhaura Nagar Panchayat	29932	4	3.5	SBM
69	Sursand Nagar Panchayat	29688	4	3.5	SBM
70	Pakridayal Nagar Panchayat	29582	4	3.5	SBM
71	Murliganj Nagar Panchayat	28691	4	3	SBM
72	Chanpatia Nagar Panchayat	27095	4	3	SBM
73	Barsoi Nagar Panchayat	26985	4	3	SBM
74	Bihyan Nagar Panchayat	26707	4	3	SBM
75	Manihari Nagar Panchayat	26629	4	3	SBM
76	Areraj Nagar Panchayat	26014	4	3	SBM
77	Mehsi Nagar Panchayat	25995	4	3	SBM
78	Silao Nagar Panchayat	25674	4	3	SBM
79	Amarpur Nagar Panchayat	25336	4	3	SBM
80	Naubatpur Nagar Panchayat	25011	4	3	SBM
81	Kochas Nagar Panchayat	24795	3	3	SBM
82	Maharajganj Nagar Panchayat	24282	3	3	SBM
83	Navinagar Nagar Panchayat	23984	3	3	SBM
84	Nasriganj Nagar Panchayat	23819	3	2.5	SBM
85	Mairwa Nagar Panchayat	23565	3	3	SBM
86	Bikram Nagar Panchayat	22486	3	2.5	SBM
87	Jaynagar Nagar Panchayat	21782	3	2.5	SBM

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S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (MLD)	Scheme
88	Belsand Nagar Panchayat	20566	3	2.5	SBM
89	Kateya Nagar Panchayat	20193	3	2.5	SBM
90	Nirmali Nagar Panchayat	20189	3	2.5	SBM
91	Birpur Nagar Panchayat	19932	3	2.5	SBM
92	Kesariya Nagar Panchayat	18984	3	2	SBM
93	Koath Nagar Panchayat	18890	3	2	SBM
94	Thakurganj Nagar Panchayat	18348	3	2	SBM
95	Ghoghardiha Nagar Panchayat	18257	3	2	SBM
96	Shahpur Nagar Panchayat	17767	2	2	SBM
97	Koilwar Nagar Panchayat	17725	2	2	SBM
98	Khusrupur Nagar Panchayat	15731	2	2	SBM
99	Narkatiyaganj Nagar Parishad	49507	7	9	NMCG
100	Ramnagar Nagar Parishad	48411	7	9	NMCG
	Total	5560123	780	680	0

It is important to note that as per the operational guidelines of SBM (U) 2.0, sewage generated from minimum 70% population should be collected and treated in the STP. Therefore, action plan was prepared for the sewage generation taking 70% of population in each ULBs under guidance of national experts from MoHUA, Gol. The same action plan has been approved by the National Advisory and Review Committee (NARC) under the chairmanship of Secretary, MoHUA, Gol.

1.5 ULBs Where STP is Under Planning

There are four Urban Local Bodies where STP projects are under planning stage and mentioned in Table 7.

Table 7 ULBs Where STP is Under Planning

S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	Expected STP Capacity (MLD)	Scheme
1	Purnia Nagar Nigam	282248	40	40	NMCG Phase 3
2	Sitamarhi Nagar Nigam	252453	35	35	
3	Bagaha Nagar Parishad	112634	16	16	

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S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	Expected STP Capacity (MLD)	Scheme
4	Bihat Nagar Parishad	100038	14	14	
	Total	747373	105	105	

In the coming phase 3 of NMCG starting from March 2026, where towns situated near the tributaries of Ganga River would be taken up on priority, the aforementioned ULBs would be taken up for the development of sewage treatment infrastructure.

1.6 Faecal Sludge Treatment Plant (FSTP)

In addition to the aforementioned projects of Sewage Treatment Plants, various projects of Faecal Sludge Treatment Plant (FSTP) for the treatment of faecal sludge is mentioned in Table 8.

Table 8 Status of Faecal Sludge Treatment Plant (FSTP)

S. No.	Name of ULB	FSTP capacity (KLD)	Current Status
1	Begusarai Nagar Nigam	10	Functional
2	Purnia Nagar Nigam	10	Functional
3	Gaya Nagar Nigam	3	Functional



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